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संबंधित किसानी से सम्बन्धित सवाल 🖁 हाफ-एन-ग्रावर डिस्कगन को मानने में मंत्री जी को कोई एतराज नहीं होना पाहिये ताकि सब बात सामने क्राजाएं।

MR. CHAIRMAN: I do not think. You give notice of the question again and put down what you want. You cannot expect the Minister to come out with everything. Halfan-Heur discussion will not help. He would not have the material. I cannot even remember the names. You must give a proper chance to the Minister to answer.

SHRI G C. BHATACHARYAYA: What about unutilised capacity?

MR. CHAIRMAN: We are going to the next question.

PROF SOURENDRA BHATTA-CHARJEE; If the supplementaries are related to the main question, they have to be replied. In this particular case, the supplementary was a very relevant one. If it is the contention of the Minister that for everything a separate notice would be necessary, written replies alone are sufficient

MR. CHAIRMAN: I rule on it. We now pass on to the next question.

- \*102. [The questioner (Shri Mahen-dra Mohan Mishra) was abent. For answer, vide col. 36 infra].
- \*103. [The questioner (Shri Lai K. Advani) was absent. For answer, vide col. 36-37 infral.

## Setting up of a National Sheep Research Institute

\*104. SHRI M. BASAVARAJU: MAROT-RAOJI SHRI BAPURAOJI DESHMUKH:f Will the Minister AGRICULTURE be pleased to state:

fThe question was actually asked on the Floor of the House by Shri Bapuraoji Marotraoji Deshmukh.

- (a) whether there is any proposal consideration under Government's set up a National Sheep Research Institute on the pattern of National Goat Research Institute, Mathura;
- (b) whether a survey has done in the country with reference their population, yield of wool, quality of meat, period of yield and other economic aspects;
- (c) whether Government propose to establish wool processing and knitting industry in Karnataka;
- (d) whether Government have made arrangements for storage and marketing of Handloom wool in the cities of Calcutta, Bombay, Delhi, Ahmedabad etc. in the interests of wool weavers; and
- (e) whether any financing and servicing agency has been established for the development of sheep breeding industry in India?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) Under the ICAR the Central Institute for Research on Goats has been established recently near Mathura. The ICAR have also got a Central Sheep and Wool Research Institute at Avikanagar near Jaipur.

- (b) Sheep population in the country is arrived at on the basis of the census taken after every five years. The last census was carried out in 1977. Survey in some States was initiated in the Fifth Five Year Plan for the estimation of yield of wool and/or meat.
  - (c) No, Sir.
  - (d) No, Sir.
- (e) Four agencies in the form of Sheep Wool Development Boards/ Corporations/Federations been have established in the States of Rejasthan, Gujarat, Karnataka and Maharashtra.

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SHRI M. VASAVARAJU: Sir, I would like to know from the hon. Minister whether, in the interest of the sheep-breeding community depend ing on the wool industry, the Government would take proper steps to provide them with marketing facilities and also for providing them with raw wool. I want to specific reply to my question from the hon. Minister

RAO BIRENDRA SINGH; Sir, this is a suggestion which I will consider.

MR. CHAIRMAN: Any other sup r.)ementary?

SHRi M. VASAVARAJU: Yes, Sir. Sir, in the State of Karnataka alone about five lakh families are depending on the industry. But, Sir, because of the nonavailability of wool and because of the absence of proper marketing facilities, their d\*e is being ruined. So, Sir, I would request hon. Minister to consider the of establishing on an ail-India question basis a central agency to look \ after the interest of these people. As far as my knowledge goes, about one-fifth of our population is depending on sheep-breeding and the wool industry. In Karnataka, Sir, there is a Sheep and Wool Development Board. So, j would like to request the hon. Minister to consider the question of establishing a Central Board or a Corporation for the development of this industry and also to help these unfortunate people.

RAO BIRENDRA SINGH: Sir, I shall certainly consider the suggestion of the hon. Member and we shall do whatever we can to help these poor people who are engaged in this industry.

MR. CHAIRMAN; Yes, Mr. Desh-mukh.

श्री बायुरावजी भारतरावजी देशम्खाः श्राप्तन्, में मध्ननीय मंत्रा जी से जानकारी हांसिल करना चाहता है कि ये रिसर्च संत्थाएं कहां-कहां हैं ग्रीर स्या दूतरी जगहों पर भी इस प्रकार की

संस्थाएं खोला। 🕏 लिए कोई विचार विधा गया है ? इस के साथ-ताथ मैं यह भी जानना चन्हता है कि वःलक्ता, बम्बई, दिल्ली श्रीर शहमदाबाद में इस दाम के लिये जो सुधिधाएं होनी चाहिएं, क्या **वे सविधाएं** वहा पर दी जाएंगी। ?

राव बीरेन्द्र सिंह : श्रीमन्, हमारी देश मं आई०**सी०** ए० आर०ः **नौ शो। रि**वर्ष सेटर्स हैं। ये रिक्च सेन्टर हिमाचल प्रदेश, राजस्थान, गुजरात, श्रान्ध्र प्रदेश और सिक्कम अदि प्रान्तो में हैं। उनके अन्दर रिसर्च भी होती है और उस इलाके की मया-वया जरूरत हो सवती हैं इसके ऊपर भी ध्यान दिया जाता है।

**श्री हुक्मदेव नारायण यादव**ः सभापति महोदय, मैं सरकार से जानकारी प्राप्त करना चाहता हं कि भारत सरकार जो बकरा अनुभंबान संस्थान चला रही हैं । उन्में पश्मीना **अन पे**दा करने के लिये बार्र से भेड़ें मंगा कर ऋास बिडिंग ह जरिए अच्छी प्रकार की अन पैदा करने की किशिश की जाती हैं, इसलिये क्या सरकार की इन योजनाम्नी का विश्तार करने की योजना है या नहीं ? अगर सरकार की इन योजनाओं का विस्तार करने की योजना है ता में जानना चाहता हं कि वह याजना क्या है ? मैं यह भी कहना चाहता है कि ऊन **ग्रनसंधा**न के लिए जो संत्था अन्विका नगर में हैं. इसमें जो धनुसंधान कार्य होता है उसका प्रचार सरकार की तरफ नहीं हो पाता है। इसलिए भे यह जानना चाहता हूं कि उस अनुसंधान का प्रचार करने के लिए क्या भारत सरदारकी कोई योजना है ताकि हमारे देश के लोगों को उसका फायदा मिल सके ?

राव बीरेन्द्र सिंह : जनाब, जैशा मैंने पहले ही अर्ज किया है कि हमारे देश में 17

नौ रिसर्च सैन्टर्स भेड़ों है हैं। इसके आगे बहुत से रीजनल रटेशन्स भी हैं। इन सब में यही काम होता है जो माननीय सदस्य ने काया है कि किस तरी से अच्छी उन पैदा की जा सकती हैं। किस तरी से अच्छी पर की जा सकती हैं। किस तरी से अच्छी पर किस तरी के से अच्छी पर की जा सकती हैं और किस तरी के से अच्छी पर में हम जितना कुछ कर सकते हैं, बह कर रहे हैं। राजस्थान में आविका नगर में एक सिन्टर हैं। बहा पर भेड़ों के बारे में रिसर्च की जाती है।

श्री बी॰ सत्यनारायण रेडडी: सभापति जो, अभी मंत्री जो ने बताया कि इस तरह के रिसर्च सेन्टर्स हमारे देश में जगह - जगह पर हैं। आन्ध्र प्रदेश में है, किमला में है और अन्य अनेक जगहों पर हैं। मैं यह जानना चाहता हूं कि इन सन्दर्स में जो रिसर्च कर्ने किया जाता है, क्या उसका फायदा उन इंडस्ट्री को आज तक हुआ है या नहीं? मैं यह साफ तीर पर जानना चाहता हूं कि इन सेन्टर्स में किये गये रिसर्च से क्या फायदा हुआ है और क्या नुकस न हुआ है श्रीर क्या नुकस न हुआ है श्रीर क्या नुकस न हुआ है श्रीर क्या नुकस न हुआ है ? इन सेन्टर्स में जो रिसर्च की जाती है, क्या उस के कोई नतीजें मिले हैं ?

राव बीरेन्द्र सिंह : रिसर्च तो इसी लिये की जाती है कि उससे काई फ.र.दा निह से । (Interruptions) बहुत कुछ फ.यदा पहुंचा है। बहुत कुछ नई चीजें भालूमात हुई हैं। भेड़ों की अने के लिये भी बेहतर नस्तें निकाल चुके है, हाई बीडों नस्ल की भड़ें पैदा की गई हैं जिसमें हमें कुछ कामयाबी हासिल हुई है। दूसरे सेंटरों में इसको आगे दक्तने का काम भी चल रहा है।

SHRI MANUBHAi PATEL; Has it come to the notice of the hon. Minis ter that research has suffered because in transit hundreds of shsep were killed which were brought from foreign countries, and due to the fact that research work is suffering may I know whether there is any proposal to import more sheep so that research work is carried on?

राव बीरेन्द्र सिंह : रिस्त्वं वर्क के लिये जितना हम्से हो सकता है बहुतरीन नस्ल की भेड़ें हम बाहर से मंगाने की कोश्यिष करते रहते हैं। यदि किसी हाटसे से रास्ते में कुछ मर जाती है तो वह स्टाक भी रीष्लें अरने की भवनंमट कोश्यिष करती है। बहुत सी पिटलें सालों में मंगाई गई हैं और आगे भी मंग ने का हम बन्दोबस्त करेंगे।

## Allotment of Government accommodation to sons and daughters of a retiring Government employee

## ◆105. SHRI HARKISHAN SINGH SURJEET: SHRI KALRAJ MISHRA

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government are considering the question of allotment of Government accommodation to the wards viz. sons | unmarried daughters, spouse etc. who are eligible for allotment of Government accommodation on retirement of their parents who were allottees of Government accommodation;
- (b) whether Government has received auy representation for inclusion of in-service daughter-in-law within the eligible wards of retired Government employees; and
- (c) if so, what action Government have taken in this regard?

<sup>†</sup>The question was actually asked on the Floor of the House by Shri Kalraj Mishra.